

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.153/2024 IN CP (IB) No.32/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S SUNIL KUMAR SHARMA
UNDER SECTION	95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Parul, Adv.

*: For the RP, Mr. Harish Taneja
present in person*

Sh. R.P. Agarwal, Sr. Adv. assisted by
Sh. Abhishek Tripathi, Adv.

: For the Personal Guarantor

ORDER

IA NO.153/2024

- 1.** This application has been filed for placing on record the report of the RP U/s 99 of the Code. The same is taken on record.
- 2.** Accordingly, IA No.153/2024 stands disposed off.

CP (IB) No.32/ALD/2023

- 1.** Ld. Counsels representing the respective parties have already advanced their arguments at length.
- 2.** Matter heard. Order reserved.

-Sd-

**(Ashish Verma)
Member (Technical)**

24th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**